

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATAC.P.No. 03/KB/2017
CA (IB) No. 203/KB/2017Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.VijayaraghavanATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M

Name of the Company	Nicco Corporation Ltd.		
Under Section	14	IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Auddy
AdvocateNicco
Corp.Rahul Auddy
30/5/171) Mr. Anand Basu Mukherjee, Adv. } for R.P.
2) Mr. Kunal Banerjee, R.P. }[Signature]
30/5/17ORDERLd. Counsels on behalf of the petitioner and the respondent as
well as Resolution Professional is present.

List the matter on 11/07/2017.

Sd
(S. Vijayaraghavan)
Member (T)Sd
(Vijai Pratap Singh)
Member (J)